

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/55/2019 in
ORIGINAL APPLICATION NO. 060/551/2018**

Chandigarh, this the 27th day of May, 2019

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Dr. A.K. Sharma son of late Sh. Jawahar Lal, aged about 50 years, presently working as Associate Professor in Applied Art, Government College of Arts, Sector 10, Chandigarh (U.T) (Group-A) 160010

....Petitioner

(By Advocate: Shri S.S. Pathania)

VERSUS

1. Sh. Arun Kumar Gupta, IAS, Secretary Technical Education, U.T. Administration, Sector 9, Chandigarh, (U.T.) 160009.
2. Sh. Sachin Rana, IAS, Head of Department-cum-Principal, Govt. College of Art, Sector 10, Chandigarh 160010.

....RESPONDENTS

(By Advocate: Shri Arvind Moudgil)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Arvind Moudgil, learned counsel appearing on behalf of respondents has placed on record a copy of order dated 21.5.2019 purported to be passed by the respondents in compliance to direction of this Tribunal as contained in its order dated 10.05.2018 in O.A. No. 60/551/2018. He submits that the direction of this Tribunal has been complied with, therefore, this

C.P. has been rendered infructuous and may be disposed of as such.

2. Considering the fact that the order would not be prejudicial, to the rights of any of the parties, therefore, this C.P. is closed being satisfied. Notice issued to respondents is discharged.

3. However, if the petitioner is still aggrieved he will be at liberty to challenge the order now passed by the respondents, if so advised, on original side.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 27 .05.2019

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